NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the **Hon'ble Shri. Justice Sandesh D. Patil** has issued the following directions for the Diwali Vacation Court on 16th November 2026 and 17th November 2026 for **Single Bench (Appellate Side-(Criminal))** :-

1. The Court will assemble at 11.30 am on 16th November, 2026 & 17th November, 2026.

2. No mentioning of matters is permitted. *Praecipes* will be examined by the Hon'ble Judge and only if granted, the matter will be circulated.

3. Circulation *Praecipes* be submitted to the Court Associate/Sheristedar, as the case may be, in **Court Room No.3** on **13th November, 2026** from 11.00 am to 12.00 pm for **16th November, 2026** and on **16th November, 2026** from 11.00 am to 12.00 pm for **17th November, 2026.**

4. The Court will take up matters pertaining to Single Bench (Appellate Side) (Criminal). The *Praecipes* shall be circulated to the Court Sheristedar in advance as mentioned in para 3 above.

5. Praecipe shall be in brief and must contain following particulars:

   (i) Date of filing of the matter,
   (ii) Date of impugned order/notice/cause of action,
   (iii) Urgency to move vacation Court, in brief (not more than 5 lines).
   (iv) Specific order of regular Court, if any, granting liberty to move vacation court.
   (v) Also, statement if circulation was previously applied for and refused during this vacation.

--2/-

6. *Praecipe* not in compliance with the above directions will be rejected.

7. Only matters in which circulation is granted will be listed on board.

By Order

Date : 3rd November 2026

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(Smt. S.C. Jadhav)
Registrar (Judicial-II)
High Court (A.S.), Bombay